

PROF. RUP CHAND PAL  
(Hooghly) : Although this has come  
at the fag end of the day, this is a very  
important move on the part of the  
Government and this subject we have  
been trying to raise so often regarding  
the functioning of the IRCI and on  
many occasions we have ourselves  
suggested that a comprehensive Bill  
bringing out changes and providing  
some authority for the IRCI is urgently  
called....

MR. DEPUTY-SPEAKER : You  
can continue tomorrow.

18.05 hrs.

#### ARREST AND LODGEMENT OF MEMBER

MR. DEPUTY-SPEAKER : I have  
to inform the House that the follow-  
ing wireless messages dated 4 August,  
1984, addressed to the Speaker, Lok  
Sabha, have been received today :

(i)

#### Wireless Message from the District Magistrate Kota, Rajasthan

"This is for your kind information  
that during *Rail Roko* Agitation laun-  
ched by BJP, Kota, Shri Krishna Kumar  
Goyal, M.P., was arrested for com-  
mitting the offences under sections  
100B/120/126 of Indian Railway Act  
and under Sections 147/148/149/332/  
188/353 IPC by the Station House  
Officer, Police Station, GRP, Kota on  
4.8.1984 at 11.35 hours at Railway  
Junction, Kota."

(ii)

#### Wireless Message from the Superinten- dent Jail, Kota

"Shri Krishna Kumar Goyal, M.P.,  
was admitted in jail under Sections  
147/332/188/149/333/353 IPC and  
sections 100B/120/126 of the Indian  
Railway Act."

SHRI SATYASADHAN CHAKRA-  
BORTY (Calcutta South) : Sir, under  
the Rules of Procedures the arrest of  
a member has to be informed within  
24 hours. He was arrested on 4th  
August and Speaker's office has re-  
ceived the message only today. We  
would like to know from you whether  
you will write to the administration  
about this delay. I would request you  
to take appropriate action in this  
matter because it concerns the privilege  
of an hon. Member of Parliament.

MR. DEPUTY-SPEAKER : Yester-  
day was Sunday but even then we will  
look into it.

18.06 hrs.

#### BUSINESS ADVISORY COMMITTEE

##### Sixty-fifth Report

The Deputy Minister in the Depart-  
ment of Sports, in the Ministry of  
Works and Housing and in the Depart-  
ment of Parliamentary Affairs  
(SARI MALLIKARJUN) : Sir, I beg  
to present the Sixty-fifth Report of the  
Business Advisory Committee.

18.07 hrs.

*The Lok Sabha then adjourned till Eleven  
of the Clock on Tuesday, August 7,  
1984 (Sarana 16, 1906 (Saka))*